

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 65 of 2011

Dated: 28th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Power Grid Corporation of India Limited Appellant(s)

Versus

C.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Sneha Venkataramani
Counsel for the Respondent(s): Mr. Pradeep Misra with
Mr. Daleep Kr. Dhayani for UPPCL

ORDER

The learned counsel for the Respondent submits that no reply is necessary and he is ready for making submissions.

The learned counsel for the Appellant seeks some time.

Post the matter for hearing on **13.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS